

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3748
ANSWERED ON:27.04.2012
MISUSE OF CENVAT CREDIT
Devappa Anna Shri Shetti Raju Alias

Will the Minister of FINANCE be pleased to state:

- (a) the details of mechanism in place to check misuse of CENVAT credit taken on fake documents;
- (b) the details of cases of violation of such laws, guidelines and rules in place alongwith action taken by the Government thereto during each of the last three years and current year till date, zone-wise;
- (c) whether there are cases of misreporting and withholding of reward to informers and if so, the details thereof and action taken on each such case during the same period; and
- (d) the steps taken or proposed to be taken to eliminate cases of overlapping, mis-reporting and other omissions and commissions and also to encourage informers/informants to come forward to help punish corrupt and dishonest officers?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (S.S. PALANIMANICKAM)

(a)to(d): Information is being collected and will be laid on the Table of the House.